

ing needs to be promoted among our people only through education and motivation. Demand for services, as may be generated, however will be met by suitable expansion of the delivery system.

Trains Cancelled on Southern Railways for want of Coal

552. SHRI K. T. KOSALRAM: Will the Minister of RAILWAYS be pleased to state:

(a) the number of passenger trains and goods trains that were cancelled on Southern Railway for want of coal in April and May, 1980; and

(b) the steps being taken by Government to rush coal supplies to the Southern Railway?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF):

(a) and (b). Some passenger trains mostly on Trichirapalli Division of Southern Railway had to be cancelled for short periods of 2 to 3 days in April and May, 1980 due to temporary shortage of coal. The bottlenecks which caused the shortage on various points have since been removed and sufficient loco coal has been moved to the various divisions. The position is kept under constant watch.

Repatriation of Indian Labour

553. SHRI K. T. KOSALRAM: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the steps being taken by Government to repatriate Indian labour who have been displaced by coming into effect from 21-2-1980 of the United Arab Emirates Labour Laws; and

(b) the total number of Indian Labour thus affected by this law?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) According to the new

measures introduced by the United Arab Emirates regarding expatriate workers, those workers including Indian nationals who are staying in that country without proper authorisation are being asked to leave the country. These Indian workers are in most cases making their own arrangements for their journey back to India. However, in cases where any Indian national becomes destitute and approaches our Missions for assistance in his return to India, our Missions repatriate him in accordance with prescribed procedures.

(b) As the implementation of the measures introduced by the United Arab Emirates is still under way, it is not possible to state precisely the number of Indian workers affected by these measures.

Central Assistance for Regional Cancer Institute, Trivandrum

554. SHRI A. NEELALOHITHADASAN: Will the Minister of HEALTH be pleased to state:

(a) how much amount has been spent by Government of India on the Cancer Unit, Medical College, Trivandrum for its building;

(b) whether Government are aware that the Cancer Assessment Committee headed by Professor Wahi has selected the Cancer Unit of Medical College, Trivandrum for development as a Regional Cancer Centre;

(c) whether Government are aware that the proposal for financial assistance to the Regional Cancer Institute, Trivandrum sent by the Kerala Government is pending with Central Government; and

(d) if so, what action has been taken or propose to be taken by Government of India in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH (SHRI NIHAR RANJAN LASKAR): (a) to (c). The Cancer Assessment Committee headed by Professor Wahi had

recommended, *inter alia*, the Cancer Unit of the Medical College, Trivandrum for development as a Regional Cancer Centre. The Government of Kerala approached the Government of India for financial assistance for the purpose. The details of the request for financial assistance are as follows:

| | (Rs. in l khs) |
|------------------------------|----------------|
| 1. Buildings | 20.00 |
| 2. Radio Therapy | 19.16 |
| 3. Pathology | 1.02 |
| 4. Social Medicine | 4.00 |
| 5. Bio-Chemistry | 4.41 |
| 6. Cancer Surgery | 1.75 |
| 7. Library | 3.00 |
| 8. Mobile Van | 0.50 |
| 9. Furniture etc. | 5.00 |
| | ----- |
| | 59.44 |
| | ----- |

(d) The Government is considering the various components of the Cancer Research and Treatment Programme, priority-wise, that should be taken up with Central assistance for implementation during the 6th Five Year Plan. A decision in the matter, in consultation with the Planning Commission, is likely to be finalised shortly.

Industrial Relations Commission

555. SHRI JANARDHANA POOJARY: Will the Minister of LABOUR be pleased to state:

(a) whether Government have been urged to set up Industrial Relations Commission at the Centre and State levels; and

(b) if so, Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR (SHRI T. ANJIAH): (a) Yes, Sir.

(b) A decision in this regard has not yet been taken as this and other matters relating to industrial relations are proposed to be discussed at a Tripartite Meeting.

Railway Reservation Touts

556. SHRI JANARDHANA POOJARY: Will the Minister of RAILWAYS be pleased to state:

(a) whether it is a fact that railway reservation touts have again appeared on the scene and are causing great inconvenience to genuine travellers; and

(b) if so, the outcome of steps taken by Government to tackle this menace?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI C. K. JAFFER SHARIEF): (a) and (b). A few complaints of anti-social elements/touts indulging in cornering rail accommodation in some of the metropolitan cities on long distance Mail/Express trains have been received. Checks by Commercial and Vigilance Officials have been intensified. During February, 1980, a special drive was launched on all Indian Railways and 2648 persons were apprehended; out of these 702 were sent to jail, 1715 were fined and 36 were admonished.

Indo-Iraq Co-operation

557. SHRI JANARDHANA POOJARY: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Iraqi Government have expressed desire for greater participation by Indian firms and Government agencies in their development projects; and

(b) if so, the details in this regard and Government's reaction thereto?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI P. V. NARASIMHA RAO): (a) and (b). Indo-Iraq co-